

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 596/KB/2017  
CA(IB) No. 192/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |                       |   |   |                            |
|-----------------------|---|---|----------------------------|
| 1. Mr. D.N. Sharma    | } Advocates                             | for New Haryana Transport Company         | Sajant, Adv.<br>12/3/2018. |
| 2. Mr. Nilay Sengupta |   |   |                            |
| 3. Mrs. Swati Agarwal |   |   |                            |
| 1. Manju Bhutera      | } Advocate                              | for Petitioner Kishore Financial Creditor | Banerjee<br>12/3/18        |
| 2. Kishore Banerjee   |   |   |                            |
| 3. Varun Kedia        |   |   |                            |
| 1. Isha Sinha         | } Appearing for Resolution Professional |   | Isha Sinha<br>12.03.2018   |

**ORDER**

Ld. Counsel on behalf of the Resolution Professional (RP), financial creditor and operational creditor is present.

Ld. Counsel appearing on behalf of RP sought leave to withdraw the C.A. (IB) No. 192/2018. Leave is granted.

C.A. (IB) No. 192/2018 is disposed of as withdrawn.

For further progress report list it on 23/03/2018.

sd  
(Jinan K.R.)  
Member (J)